THE DEPUTY MINISTER IN IHE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI PRANAB MUKHERJEE):

(a) and (b) The position regarding preherthing detention to ships at Bombay Port has improved very, materially since the introduction of third shift working in December. 1973, and there is no abnormal congestion now. In view of this, the question of diverting cargo from Bombay Port does not arise.

Second Master Plan for Delhi

304. SHRI M. S. ABDUL KHADER SHRIMATI RATHNABAI SREE-NIVASA RAO:

> SHRIMATI SUSHILA SANKAR ADIVAREKAR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Town and Country Planning Organisation has recommended a second Master Plan for Delhi;

(b) if so, the details thereof; and

(c) action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b) In a review on the implementation of the Master Plan for Delhi, the Town and Country Planning Organisation have proposed the preparation of a second Master Plan for Delhi. They have suggested therein that the planning ellort should look beyond 1981.

(c) The present Master Plan for Delhi has a plan-perspective upto 1981. The preparation of a second Master Plan will be taken up at the appropriate time.

Release of Levy Sugar in 1973

305. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of levy sugar released by sugar mills in 1973; and

(b) the estimated quantity of sugar levied on sugar mills in 1973?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b) As against total allotment ot" 25.09 tonnes «of levy sugar from various factories during the calendar year 1973. 23 70 lakh tonnes were despatched/delivered by sugar factories upto the'end of December, 1973. Despatches/ deliveries of the remaining quantity have been delayed mainly due to railway strike and shortage of diesel oil for Road movement in December '73, and are expected to be completed by the end of this month.

Delhi University Teachers

306. SHRI CHANDRA SHEKHAR: SHRI

V. B. RAW: SHRI GURUMUKH SINGH MU-

SAFIR: SHRI KALI

MUKHERJEE: SHRI A. G.

KULKARNI: SHRI J. S. TILAK: SHRI KRISHAN

KANT:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

...(a) whether Government have recently received a representation from the Delhi University Teachers regarding their service conditions etc.; and

(b) if so, reaction of Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The Delhi University Teachers' Association has submitted a memorandum containing the following demands:

(i) Revision of salary scales;

(ii) amendment of Section 45 of the Delhi University Act to provide for statutory security of service;

(iii) Re-constitution of Managing Committees of Colleges; and

(iv) Provision of medical benefits and housing facilities.

(b) The position with regard to these dew mands is as follows: